

MR. SPEAKER: Subject to correction,* the result of the division is:

Ayes: 331

Noes: Nil

The motion is carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the members present and voting.

The Bill, as amended, is passed by the requisite majority, in accordance with the provisions of Article 368 of the Constitution.

The motion was adopted.

18.08 hrs.

CONSTITUTION (SIXTY-THIRD AMENDMENT) BILL

[English]

MR. SPEAKER: Now the House shall take up the next item-Constitution (Sixty-third Amendment) Bill.

Shri Buta Singh.

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH): Mr. Speaker, Sir, I beg to move:

"That the Bill further to amend the Constitution of India, be taken into Consideration".

The Bill seeks to provide for reservation

of 20 seats for the Scheduled Tribes in the Assembly of Tripura by amending the Representation of the People Act, 1950.

The Constitutional amendment further provides that notwithstanding anything contained in the Constitution, the number of seats in the Legislative Assembly to Tripura reserved for Scheduled Tribes shall be such number of seats as bears to the total number of seats, a proportion not less than the number, as on the date of coming into force of the Constitutional amendment, of members belonging to the Scheduled Tribes in the existing Assembly.

The Memorandum of Settlement on Tripura was signed on 12.8.1988 for bringing a satisfactory settlement of the problems of tribals in Tripura by restoring peace and harmony in areas where disturbed conditions prevailed. Para 3.5 of the Memorandum deals with the reservation of seats for Scheduled Tribes in the Tripura Legislative Assembly. The Bill is meant to give a practical shape to the commitments made by the Government in the Memorandum of Settlement. At present seventeen out of sixty seats are reserved for the Scheduled Tribes on the basis of their percentage in population. In addition to the 17 seats reserved for Scheduled Tribes, three open seats are also presently held by Tribals as per information supplied by the Election Commission. The total number of seats which could be said to be presently held by Scheduled Tribes in Tripura adds upto 20. Agreeing to the demand of reservation of 20 seats would thus, in effect, only mean freezing, till year 2000 A.D. the reservation at present level of holding of seats by Scheduled Tribes. Having regard to the above position, the Constitu-

*The following Members also recorded their votes for AYES:

Shri Hussain Dalwai, Shri I Rama Rai, Shri Banwari Lal Purohit, Shri Bimal Kanti Ghosh, Shri R.S. Khirhar, Shri K.P. Singh Deo, Shrimati Manemma Anjiah, Shri Simon Tigga, Shri Murlidhar Mane and Begum Akbar Jahan Abdullah.

tion (Sixty-Third Amendment) Bill, 1989 has been drafted to seek to further amend Article 332 of the Constitution for making a temporary provision, until the adjustment of seats on the basis of the first census after the year 2000 under Article 170 of the Constitution for Tripura for the determination of the number of seats reserved for Scheduled Tribes. The amendment shall not affect any reservation in the existing Assembly of Tripura until its dissolution. With these words Sir, I commend the Bill to the House.

MR. SPEAKER: Motion moved:

"That the Bill further to amend the constitution of India, be taken into Consideration.

There are no speeches. Before I put the motion for consideration to the vote of the House, this being a Constitution (Amendment) Bill, voting has to be by division. Let the lobbies be cleared.

Now the lobbies have been cleared the question is:

"That the Bill further to amend the constitution of India, be taken into consideration."

The Lok Sabha divided

Division No. 8

18.16 hrs.

AYES

Abbasi, Shri K.J.

Abdul Ghafoor, Shri

Abdullah, Begum Akbar Jahan

Agarwal, Shri Jai Prakash

Ahmad, Shri Sarfaraz

Ahmed, Shrimati Abida

Akhtar Hasan, Shri

Anand Singh, Shri

Anjiah, Shrimati Manemma

Ansari, Shri Z.R.

Antony, Shri P.A.

Arunachalam, Shri M.

Athithan, Shri R. Dhanuskodi

Awasthi, Shri Jagdish

Azad, Shri Ghulam, Nabi

Bairagi, Shri Balkavi

Bairwa, Shri Banwari Lal

Baitha, Shri D.L.

Bajpai, Dr. Rajendra Kumari

Bala Goud, Shri T.

Balaraman, Shri L.

Bali, Shrimati Vyjayanthimala

Banerjee, Kumari Mamata

Basavarajeswari, Shrimati

Basavaraju, Shri G.S.

Basheer, Shri T.

Bhagat, Shri H.K.L.

Bhakta, Shri Manoranjan

Bharat Singh, Shri	Choudhary, Shri Nandlal
Bhardwaj, Shri Parasram	Dabhi, Shri Ajitsinh
Bhatia, Shri R.L.	Dalbir Singh, Shri
Bhoi, Dr. Krupasindhu	Dalwai, Shri Hussain
Bhosale, Shri Prataprao B.	Damor, Shri Somjibhai
Bhoye, Shri R.M.	Das, Shri Bipin Pal
Bhoye, Shri S.S.	Das, Shri Sudarsan
Bhumij, Shri Haren	Das Munsi, Shri Priya Ranjan
Bhuria, Shri Dileep Singh	Dennis, Shri N.
Birbal, Shri	Deora, Shri Murli
Birinder Singh, Shri	Dev, Shri Sontosh Mohan
Budania, Shri Narendra	Dhariwal, Shri Shanti
Buta Singh, S.	Dhillon, Dr. G.S.
Chandrakar, Shri Chandulal	Digal, Shri Radhakanta
Chandrasekhar, Shrimari M.	Dighe, Shri Sharad
Chandrashekarappa, Shri T.V.	Digvijay Singh, Dr.
Chandresh Kumari, Shrimati	Digvijaya Singh, Shri
Chaturvedi, Shrimati Vidyavati	Dikshit, Shrimati Sheila
Chaudhary, Shri Manphool Singh	Dinesh Singh, Shri
Chaudhry, Shri Kamal	Dongaonkar, Shri Sahebrao Patil
Chavan, Shri Ashok Shankarrao	Dube, Shri Bhishma Deo
Chavan, Shrimati Premalabai	Engti, Shri Biren Singh
Choudhari, Shrimati Usha	Fernandes, Shri Oscar
Choudhary, Shri Jagannath	Gadhvi, Shri B.K.

Gaekwad, Shri Ranjit Singh	Jangde, Shri Khelan Ram
Gaikwad, Shri Udaysingrao	Jatav, Shri Kammodilal
Gandhi, Shri Rajiv	Jayamohan, Shri A.
Ganga Ram, Shri	Jeevarathinam, Shri R.
Gavit, Shri Manikrao Hodiya	Jena, Shri Chintamani
Gehlot, Shri Ashok	Jhikram, Shri M.L.
Gholap, Shri S.G.	Jitendra Prasada, Shri
Ghosai, Shri Debi	Jitendra Singh, Shri
Ghosh, Shri Bimal Kanti	Jujhar Singh, Shri
Ghosh, Shri Tarun Kanti	Kabuli, Shri Abdul Rashid
Gohil, Shri G.B.	Kamal Nath, Shri
Gomango, Shri Giridhar	Kamat, Shri Gurudas
Guha, Dr. Phulrenu	Kamble, Shri Arvind Tulshiram
Gupta, Shri Janak Raj	Kamla Kumari, Kumari
Gupta, Shrimati Prabhawati	Kamson, Prof. Meijinlung
Halder, Prof. M.R.	Kaul, Shrimati Sheila
Harpal Singh, Shri	Kaushal, Shri Jagan Nath
Jadeja, Shri D.P.	Ken, Shri Lala Ram
Jaffar Sharief, Shri C.K.	Keyur Bhushan, Shri
Jagannath Prasad, Shri	Khan, Shri Aslam Sher
Jain, Shri Dal Chander	Khan, Shri Mohd. Ayub (Jhunjhunu)
Jain, Shri Nihal Singh	Khan, Shri Mohd. Ayub (Udhampur)
Jain, Shri Virdhi Chander	Khatttri, Shri Nirmal
Janarthanan, Shri Kadambur	Khirhar, Shri R.S.

Kidwai, Shrimati Mohsina

Kinder Lal, Shri

Kisku, Shri Prithvi Chand

Krishna Singh, Shri

Kshirsagar, Shrimati Kesharbai

Kuchan, Shri Gangadhar S.

Kujur, Shri Maurice

Kumaramangalam, Shri P.R.

Kunjambu, Shri

Kunwar Ram, Shri

Kuppuswamy, Shri C.K.

Kurien, Prof. P.J.

Law, Shri Asutosh

Lowang, Shri Wangpha

Mahabir Prasad, Shri

Mahajan, Shri Y.S.

Mahalingam, Shri M.

Mahendra Singh, Shri

Makwana, Shri Narsinh

Malik, Shri Dharampal Singh

Mallick, Shri Lakshman

Malviya, Shri Bapulal

Mane, Shri Murlidhar

Mane, Shri R.S.

Manorama Singh, Shrimati

Meira Kumar, Shrimati

Mishra, Shri G.S.

Mishra, Dr. Prabhat Kumar

Mishra, Shri Ram Nagina

Mishra, Shri Shripati

Mishra, Shri Umakant

Misra, Shri Nityananda

Modi, Shri Vishnu

Mohanty, Shri Brajamohan

Motilal Singh, Shri

Murmu, Shri Sidha Lal

Murthy, Shri M.V. Chandrashekara

Mushran, Shri Ajay

Muttemwar, Shri Vilas

Naik, Shri G. Devaraya

Naik, Shri Shantaram

Naikar, Shri D.K.

Namgyal, Shri P.

Narayanan, Shri K.R.

Natarajan, Shri K.R.

Natwar Singh, Shri K.

Nawal Prabhakar, Shrimati Sunderwati

Neekhara, Shri Rameshwar

Netam, Shri Arvind

Patil, Shri Uttamrao

Odeyar, Shri Channaiah

Patil, Shri Veerendra

Oraon, Shrimati Sumati

Patil, Shri Vijay N.

Pakeer Mohamed, Shri E.S.M.

Patnaik, Shrimati Jayanti

Pandey, Shri Damodar

Pattnaik, Shri Jagannath

Pandey, Shri Kali Prasad

Peruman, Dr. P. Vallal

Pandey, Shri Madan

Pilot, Shri Rajesh

Pandey, Shri Manoj

Poojary, Shri Janardhana

Panigrahi, Shri Sriballav

Potdukhe, Shri Shantaram

Panika, Shri Ram Pyare

Prabhu, Shri R.

Panja, Shri A.K.

Pradhani, Shri K.

Pant, Shri K.C.

Prakash Chandra, Shri

Panwar, Shri Satyanarayan

Puran Chandra, Shri

Parashar, Prof. Narain Chand

Purohit, Shri Banwari Lal

Paswan, Shri Ram Bhagat

Purushothaman, Shri Vakkom

Patel, Shri Ahmed M.

Pushpa Devi, Kumari

Patel, Shri C.D.

Qureshi, Shri Aziz

Patel, Shri G.I.

Raghuraj Singh, Chaudhary

Patel, Shri Mohanbhai

Rai, Shri I. Rama

Patel, Shri U.H.

Rai, Shri Ramdeo

Pathak, Shri Chandra Kishore

Raj Karan Singh, Shri

Patil, Shri Balasaheb Vikhe

Rajhans, Dr. G.S.

Patil, Shri H.B.

Ram, Shri Ram Ratan

Patil, Shri Shivraj V.

Ram, Shri Ramswaroop

Ram Awadh Prasad, Shri	Sahu, Shri Shiv Prasad
Ram Dhan, Shri	Sakargaym, Shri Kalicharan
Ram Prakash, Ch.	Salahuddin, Shri
Ram Samujhawan, Shri	Sankhawar, Shri Ashkaran
Ram Singh, Shri	Satyendra Chandra, Shri
Ramachandran, Shri Mullappally	Sathe, Shri Vasant
Ramamurthy, Shri K.	Sayeed, Shri P.M.
Ramulu, Shri H.G.	Sen, Shri Bholanath
Rana Vir Singh, Shri	Sethi, Shri Ananta Prasad
Ranga, Prof. N.G.	Sethi, Shri P.C.
Ranganath, Shri K.H.	Shah, Shri Anoopchand
Rao, Shri J. Chokka	Shaktawat, Prof. Nirmala Kumari
Rao, Shri J. Vengala	Shankarlal, Shri
Rao, Shri K.S.	Shankaranand, Shri B
Rao, Shri V. Krishna	Shanmugam, Shri P.
Rath, Shri Somnath	Shanti Devi, Shrimati
Rathawa, Shri Amarsinh	Sharma, Shri Chiranji Lal
Rathod, Shri Uttam	Sharma, Shri Nand Kishore
Raut, Shri Bhola	Sharma, Shri Nawal Kishore
Ravani, Shri Navin	Sharma, Shri Pratap Bhanu
Rawat, Shri Harish	Shastri, Shri Hari Krishna
Rawat, Shri Kamla Prasad	Shervani, Shri Saleem I.
Rawat, Shri Prabhu Lal	Shingda, Shri D.B.
Sahi, Shrimati Krishna	Shivendra Bahadur Singh, Shri

Siddiq, Shri Hafiz Mohd.

Sundararaj, Shri N.

Sidnal, Shri S.B.

Sunder Singh, Ch.

Singaravadivel, Shri S.

Surendra Pal Singh, Shri

Singh, Shri Bhanu Pratap

Suryawanshi, Shri Narsing

Singh, Shri Chandra Pratap Narain

Swami Prasad Singh, Shri

Singh, Shri D.G.

Tewary, Prof. K.K.

Singh, Shri K.N.

Thakkar, Shrimati Usha

Singh, Shri Kamla Prasad

Thakur, Shri C.P.

Singh, Shri Krishna Pratap

Thambi Durai, Shri M.

Singh, Shri Lal Vijay Pratap

Thara Devi, Kumari D.K.

Singh, Shri N. Tombi

Thomas, Prof. K.V.

Singh, Shri Santosh Kumar

Thorat, Shri Bhausahab

Singh Deo, Shri K.P.

Thungon, Shri P.K.

Sodi, Shri Mankuram

Tilakdhari Singh, Shri

Solanki, Shri Kalyan Singh

Tomar, Shrimati Usha Rani

Soren, Shri Harihar

Tripathi, Shrimati Chandra

Soz, Prof. Saifuddin

Tripathi, Dr. Chandra Shekhar

Sparrow, Shri R.S.

Tyagi, Shri Dharamvir Singh

Sreenivasa Prasad, Shri V.

Tytler, Shri Jagdish

Sukh Ram, Shri

Van. Shri Deep Narain

Sukhadia, Shrimati Indubala

Vanakar, Shri Punam Chand Mithabhai

Sukhbuns Kaur, Shrimati

Venkatesan, Shri P.R.S.

Sultanpuri, Shri K.D.

Verma, Dr. C.S.

Suman, Shri R.P.

Verma, Shrimati Usha

Vijayaraghavan, Shri V.S.

majority of not less than two-thirds of the Members present and voting.

Vir Sen, Shri

The motion was adopted

Vyas, Shri Girdhari Lal

MR. SPEAKER: Now we shall take up clause-by-clause consideration of the Bill. If the House agrees, we may take up both the clauses together.

Wadiyar, Shri Srikanta Datta

Wasnik, Shri Mukul

Yadav, Shri Kailash

SEVERAL HON. MEMBERS: Yes, yes.

Yadav, Shri Mahabir Prasad

Clause 2—Amendment of Article 332

Yadav, Shri R.N.

Amendment made:

Yadav, Shri Ram Singh

Page 1, line 16,—

Yadav, Shri Shyam Lal

for "Sixty-third"

Yadav, Shri Subhash

substitute—"Sixty-fourth" (2)

Yadava, Shri Bal Ram Singh

(S. Buta Singh)

Yadava, Shri D.P.

Clause 1—Short Title and Commencement

Yashpal Singh, Shri

Amendment made:

Yazdani, Dr. Golam

Page 1, line 3,—

Yogesh, Shri Yogeshwar Prasad

for "Sixty-third"

Zainul Basher, Shri

substitute—"Sixty-fourth" (1)

MR. SPEAKER: Subject to correction,*
the result of the division is:

(S. Buta Singh)

Ayes: 332

Noes: Nil

MR. SPEAKER: Before I put the clauses to the vote of the House, this being a Constitution (amendment) Bill, voting has to be by division.

The motion is carried by a majority of the total membership of the House and by a

The Lobbies have already been cleared.

*The following Members also recorded their votes for Ayes:

Shri Brahma Dutt, Shri A. Charles, Shri Simon Tigga and Shri M.Y. Ghorpade.

The question is:

"That clause 2, as amended and clause 1, as amended, stand part of the Bill."

The Lok Sabha divided

Division No. 9

18.19 hrs.

AYES

Abbasi, Shri K.J.

Abdul Ghafoor, Shri

Abdullah, Begum Akbar Jahan

Agarwal, Shri Jai Prakash

Ahmad, Shri Sarfaraz

Ahmed, Shrimati Abida

Akhtar Hasan, Shri

Anand Singh, Shri

Anjiah, Shrimati Manemma

Ansari, Shri Z.R.

Antony, Shri P.A.

Arunachalam, Shri M.

Athithan, Shri R. Dhanuskodi

Awasthi, Shri Jagdish

Azad, Shri Ghulam, Nabi

Bairagi, Shri Balkavi

Bairwa, Shri Banwari Lal

Baitha, Shri D.L.

Bajpai, Dr. Rajendra Kumari

Bala Goud, Shri T.

Balaraman, Shri L.

Bali, Shrimati Vyjayanthimala

Banerjee, Kumari Mamata

Basavarajeswari, Shrimati

Basavaraju, Shri G.S.

Basheer, Shri T.

Bhagat, Shri H.K.L.

Bhakta, Shri Manoranjan

Bharat Singh, Shri

Bhardwaj, Shri Parasram

Bhatia, Shri R.L.

Bhoi, Dr. Krupasindhu

Bhosale, Shri Prataprao B.

Bhoye, Shri R.M.

Bhoye, Shri S.S.

Bhumij, Shri Haren

Bhuria, Shri Dileep Singh

Birbal, Shri

Birinder Singh, Shri

Brahma Dutt, Shri

Budania, Shri Narendra

Buta Singh, S.

Chandrakar, Shri Chandulal

Dhillon, Dr. G.S.

Chandrasekhar, Shrimari M.

Digal, Shri Radhakanta

Chandrashekharaappa, Shri T.V.

Dighe, Shri Sharad

Chandresh Kumari, Shrimati

Digvijay Sinh, Dr.

Charles, Shri A.

Digvijaya Singh, Shri

Chaturvedi, Shrimati Vidyavati

Dikshit, Shrimati Sheila

Chaudhary, Shri Manphool Singh

Dinesh Singh, Shri

Chaudhry, Shri Kamal

Dongaonkar, Shri Sahebrao Patil

Chavan, Shri Ashok Shankarrao

Dube, Shri Bhishma Deo

Chavan, Shrimati Premalabai

Engti, Shri Biren Singh

Choudhari, Shrimati Usha

Fernandes, Shri Oscar

Choudhary, Shri Jagannath

Gadhvi, Shri B.K.

Choudhary, Shri Nandlal

Gaekwad, Shri Ranjit Singh

Dabhi, Shri Ajitsinh

Gaikwad, Shri Udaysingrao

Dalbir Singh, Shri

Gandhi, Shri Rajiv

Dalwai, Shri Hussain

Ganga Ram, Shri

Damor, Shri Somjibhai

Gavit, Shri Manikrao Hodlya

Das, Shri Bipin Pal

Gehlot, Shri Ashok

Das, Shri Sudarsan

Gholap, Shri S.G.

Das Munsii, Shri Priya Ranjan

Ghorpade, Shri M.Y.

Dennis, Shri N.

Ghosai, Shri Debi

Deora, Shri Murli

Ghosh, Shri Bimal Kanti

Dev, Shri Sontosh Mohan

Ghosh, Shri Tarun Kanti

Dhariwal, Shri Shanti

Gohil, Shri G.B.

Gomango, Shri Giridhar	Kamat, Shri Gurudas
Guha, Dr. Phulrenu	Kamble, Shri Arvind Tulshiram
Gupta, Shri Janak Raj	Kamla Kumar, Kumari
Gupta, Shrimati Prabhawati	Kamson, Prof. Meijinlung
Halder, Prof. M.R.	Kaul, Shrimati Sheila
Harpal Singh, Shri	Kaushal, Shri Jagan Nath
Jadeja, Shri D.P.	Ken, Shri Lala Ram
Jaffar Sharief, Shri C.K.	Keyur Bhushan, Shri
Jagannath Prasad, Shri	Khan, Shri Aslam Sher
Jain, Shri Dal Chander	Khan, Shri Mohd. Ayub (Jhunjhunu)
Jain, Shri Nihal Singh	Khan, Shri Mohd. Ayub (Udhampur)
Jain, Shri Virdhi Chander	Khatti, Shri Nirmal
Janarthanan, Shri Kadambur	Khurhar, Shri R.S.
Jangde, Shri Khelan Ram	Kidwai, Shrimati Mohsina
Jatav, Shri Kammodilal	Kinder Lal, Shri
Jayamohan, Shri A.	Kisku, Shri Prithvi Chand
Jeevarathinam, Shri R.	Krishna Singh, Shri
Jena, Shri Chintamani	Kshirsagar, Shrimati Kesharbai
Jhikram, Shri M.L.	Kuchan, Shri Gangadhar S.
Jitendra Prasada, Shri	Kujur, Shri Maurice
Jitendra Singh, Shri	Kumaramangalam, Shri P.R.
Jujhar Singh, Shri	Kunwar Ram, Shri
Kabuli, Shri Abdul Rashid	Kuppuswamy, Shri C.K.
Kamal Nath, Shri	Kurien, Prof. P.J.

Law, Shri Asutosh

Naik, Shri G. Devaraya

Lowang, Shri Wangpha

Naik, Shri Shantaram

Mahabir Prasad, Shri

Naikar, Shri D.K.

Mahajan, Shri Y.S.

Namgyal, Shri P.

Mahalingam Shri M.

Narayanan, Shri K.R.

Mahendra Singh, Shri

Natarajan, Shri K.R.

Makwana, Shri Narsinh

Natwar Singh, Shri K.

Malik, Shri Dharampal Singh

Nawal Prabhakar, Shrimati Sunderwati

Mallick, Shri Lakshman

Neekhara, Shri Rameshwar

Malviya, Shri Bapulal

Netam, Shri Arvind

Mane, Shri Murlidhar

Odeyar, Shri Channaiah

Mane, Shri R.S.

Oraon, Shrimati Sumati

Meira Kumar, Shrimati

Pakeer Mohamed, Shri E.S.M.

Mishra, Shri G.S.

Pandey, Shri Damodar

Mishra, Dr. Prabhat Kumar

Pandey, Shri Kali Prasad

Mishra, Shri Ram Nagina

Pandey, Shri Madan

Mishra, Shri Shripati

Pandey, Shri Manoj

Mishra, Shri Umakant

Panigrahi, Shri Sriballav

Misra, Shri Nityananda

Panika, Shri Ram Pyare

Modi, Shri Vishnu

Panja, Shri A.K.

Motilal Singh, Shri

Pant, Shri K.C.

Murmu, Shri Sidha Lal

Panwar, Shri Satyanarayan

Murthy, Shri M.V. Chandrashekara

Parashar, Prof. Narain Chand

Mushran, Shri Ajay

Paswan, Shri Ram Bhagat

Patel, Shri Ahmed M.

Patel, Shri C.D.

Patel Shri G.I.

Patel, Shri Mohanbhai

Patel, Shri U.H.

Pathak, Shri Chandra Kishore

Patil, Shri Balasaheb Vikhe

Patil, Shri H.B.

Patil, Shri Shivraj V.

Patil, Shri Uttamrao

Patil, Shri Veerendra

Patil, Shri Vijay N.

Patnaik, Shrimati Jayanti

Pattnaik, Shri Jagannath

Peruman, Dr. P. Vallal

Pilot, Shri Rajesh

Poojary, Shri Janardhana

Potdukhe, Shri Shantaram

Prabhu, Shri R.

Pradhani, Shri K.

Prakash Chandra, Shri

Puran Chandra, Shri

Purohit, Shri Banwari Lal

Purushothaman, Shri Vakkom

Pushpa Devi, Kumari

Qureshi, Shri Aziz

Raghuraj Singh, Chaudhary

Rai, Shri I. Rama

Rai, Shri Ramdeo

Raj Karan Singh, Shri

Rajhans, Dr. G.S.

Ram, Shri Ram Ratan

Ram, Shri Ramswaroop

Ram Awadh Prasad, Shri

Ram Dhan, Shri

Ram Prakash, Ch.

Ram Samujhawan, Shri

Ram Singh, Shri

Ramachandran, Shri Mullappally

Ramamurthy, Shri K.

Ramulu, Shri H.G.

Rana Vir Singh, Shri

Ranga, Prof. N.G.

Ranganath, Shri K.H.

Rao, Shri J. Chokka

Rao, Shri J. Vengala

Rao, Shri K.S.

Rao, Shri V. Krishna

Rath, Shri Somnath

Rathawa, Shri Amarsinh

Rathod, Shri Uttam

Raut, Shri Bhola

Ravani, Shri Navin

Shervani, Shri Saleem I.

Rawat, Shri Harish

Shingda, Shri D.B.

Rawat, Shri Kamla Prasad

Shivendra Bahadur Singh, Shri

Rawat, Shri Prabhu Lal

Siddiq, Shri Hafiz Mohd.

Sahi, Shrimati Krishna

Sidnal, Shri S.B.

Sahu, Shri Shiv Prasad

Singaravadivel, Shri S.

Sakargaym, Shri Kalicharan

Singh, Shri Bhanu Pratap

Salahuddin, Shri

Singh, Shri Chandra Pratap Narain

Sankhwar, Shri Ashkaran

Singh, Shri D.G.

Satyendra Chandra, Shri

Singh, Shri K.N.

Sathe, Shri Vasant

Singh, Shri Kamla Prasad

Sayeed, Shri P.M.

Singh, Shri Krishna Pratap

Sen, Shri Bholanath

Singh, Shri Lal Vijay Pratap

Sethi, Shri Ananta Prasad

Singh, Shri N. Tombi

Sethi, Shri P.C.

Singh, Shri Santosh Kumar

Shah, Shri Anoopchand

Singh Deo, Shri K.P.

Shaktawat, Prof. Nirmala Kumari

Sodi, Shri Mankuram

Shankarlal, Shri

Solanki, Shri Kalyan Singh

Shankaranand, Shri B

Soren, Shri Harihar

Shanmugam, Shri P.

Soz, Prof. Saifuddin

Shanti Devi, Shrimati

Sparrow, Shri R.S.

Sharma, Shri Chiranji Lal

Sreenivasa Prasad, Shri V.

Sharma, Shri Nand Kishore

Sukh Ram, Shri

Sharma, Shri Nawal Kishore

Sukhadia, Shrimati Indubala

Sharma, Shri Pratap Bhanu

Sukhbuns Kaur, Shrimati

Shastri, Shri Hari Krishna

Sultanpuri, Shri K.D.

Suman, Shri R.P.

Vir Sen, Shri

Sundararaj, Shri N.

Vyas, Shri Girdhari Lal

Sunder Singh, Ch.

Wadiyar, Shri Srikanta Datta

Surendra Pal Singh, Shri

Wasnik, Shri Mukul

Suryawanshi, Shri Narsing

Yadav, Shri Kailash

Swami Prasad Singh, Shri

Yadav, Shri Mahabir Prasad

Tewary, Prof. K.K.

Yadav, Shri R.N.

Thakkar, Shrimati Usha

Yadav, Shri Ram Singh

Thakur, Shri C.P.

Yadav, Shri Shyam Lal

Thambi Durai, Shri M.

Yadav, Shri Subhash

Thara Devi, Kumari D.K.

Yadava, Shri Bal Ram Singh

Thomas, Prof. K.V.

Yadava, Shri D.P.

Thorat, Shri Bhausaheb

Yashpal Singh, Shri

Thungon, Shri P.K.

Yazdani, Dr. Golam

Tilakdhari Singh, Shri

Yogesh, Shri Yogeshwar Prasad

Tripathi, Dr. Chandra Shekhar

Zainul Basher, Shri

Tyagi, Shri Dharamvir Singh

MR. SPEAKER: Subject to correction,*
the result** of the Division is:

Tytler, Shri Jagdish

Ayes: 329

Van. Shri Deep Narain

Noes: Nil

Vanakar, Shri Punam Chand Mithabhai

Venkatesan, Shri P.R.S.

The motion is carried by a majority of the
total membership of the House and by a
majority of not less than two-thirds of the
Members present and voting.

Verma, Dr. C.S.

Verma, Shrimati Usha

The motion was adopted

*The following Members also recorded their votes for Ayes:

Shri Hussain Dalwai, Shri V.S. Vijayaraghavan, Shrimati Manorama Singh, Shri Braja Mohan Mohanty, Shrimati Usha Rani Tomar and Shri K. Kunjamu.

**The result of this Division applies to each of the clauses 2 and 1 separately.

Clause 2, as amended, and clause 1, as amended, were added to the Bill

MR. SPEAKER: The question is:

"That the Enacting Formula and the Title stand part of the Bill."

The motion was adopted

The Enacting Formula and The Title were added to the Bill.

S. BUTA SINGH: I beg to move:

"That the Bill, as amended, be passed".

MR. SPEAKER: Before I put the House the motion that the Bill, as amended, be passed, I would like to say that this being a Constitutional Amendment Bill, voting has to be by division. The Lobbies have already been cleared.

The question is:

"That the Bill, as amended, be passed."

The Lok Sabha divided

Division No. 10

18.21 hrs.

AYES

Abbasi, Shri K.J.

Abdul Ghafoor, Shri

Agarwal, Shri Jai Prakash

Ahmad, Shri Sarfaraz

Ahmed, Shrimati Abida

Akhtar Hasan, Shri

Anand Singh, Shri

Anjiah, Shrimati Manemma

Ansari, Shri Z.R.

Antony, Shri P.A.

Arunachalam, Shri M.

Athithan, Shri R. Dhanuskodi

Awasthi, Shri Jagdish

Azad, Shri Ghulam, Nabi

Bairagi, Shri Balkavi

Bairwa, Shri Banwari Lal

Baitha, Shri D.L.

Bajpai, Dr. Rajendra Kumari

Bala Goud, Shri T.

Balaraman, Shri L.

Bali, Shrimati Vyjayanthimala

Banerjee, Kumari Mamata

Basavarajeswari, Shrimati

Basavaraju, Shri G.S.

Basheer, Shri T.

Bhagat, Shri H.K.L.

Bhakta, Shri Manoranjan

Bharat Singh, Shri

Bhardwaj, Shri Parasram

Bhatia, Shri R.L.

Bhoi, Dr. Krupasindhu

Bhosale, Shri Prataprao B.

Bhoye, Shri R.M.

Bhoye, Shri S.S.

Bhumij, Shri Haren

Bhuria, Shri Dileep Singh

Birbal, Shri	Dev, Shri Sontosh Mohan
Birinder Singh, Shri	Dharwal, Shri Shanti
Brahma Dutt, Shri	Dhillon, Dr. G.S.
Budania, Shri Narendra	Digal, Shri Radhakanta
Buta Singh, S.	Dighe, Shri Sharad
Chandrakar, Shri Chandulal	Digvijay Sinh, Dr.
Chandrasekhar, Shrimari M.	Digvijaya Singh, Shri
Chandrashekhara, Shri T.V.	Dikshit, Shrimati Sheila
Chandresh Kumari, Shrimati	Dinesh Singh, Shri
Charles, Shri A.	Dongaonkar, Shri Sahebrao Patil
Chaturvedi, Shrimati Vidyavati	Dube, Shri Bhishma Deo
Chaudhary, Shri Manphool Singh	Engti, Shri Biren Singh
Chaudhry, Shri Kamal	Fernandes, Shri Oscar
Chavan, Shri Ashok Shankarrao	Gadhvi, Shri B.K.
Chavan, Shrimati Premalabai	Gaekwad, Shri Ranjit Singh
Choudhari, Shrimati Usha	Gaikwad, Shri Udaysingrao
Choudhary, Shri Jagannath	Gandhi, Shri Rajiv
Choudhary, Shri Nandlal	Ganga Ram, Shri
Dabhi, Shri Ajitsinh	Gavit, Shri Manikrao Hodlya
Dalbir Singh, Shri	Gehlot, Shri Ashok
Damor, Shri Somjibhai	Gholap, Shri S.G.
Das, Shri Bipin Pal	Ghorpade, Shri M.Y.
Das, Shri Sudarsan	Ghosal, Shri Debi
Das Munsi, Shri Priya Ranjan	Ghosh, Shri Bimal Kanti
Dennis, Shri N.	Ghosh, Shri Tarun Kanti
Deora, Shri Murli	Gohil, Shri G.B.

Gomango, Shri Giridhar	Kamla Kumari, Kumari
Guha, Dr. Phulrenu	Kamson, prof. Meijinlung
Gupta, Shri Janak Raj	Kaul, Shrimati Sheila
Gupta, Shrimati Prabhawati	Kaushal, Shri Jagan Nath
Halder, Prof. M.R.	Ken, Shri Lala Ram
Harpal Singh, Shri	Keyur Bhushan, Shri
Jadeja, Shri D.P.	Khan, Shri Aslam Sher
Jaffar Sharief, Shri C.K.	Khan, Shri Mohd. Ayub (Jhunjhunu)
Jagannath Prasad, Shri	Khan, Shri Mohd. Ayub (Udhampur)
Jain, Shri Dal Chander	Khatttri, Shri Nirmal
Jain, Shri Nihal Singh	Kidwai, Shrimati Mohsina
Jain, Shri Virdhi Chander	Kinder Lal, Shri
Janarthanan, Shri Kadambur	Kisku, Shri Prithvi Chand
Jangde, Shri Khelan Ram	Krishna Singh, Shri
Jatav, Shri Kammodilal	Kshirsagar, Shrimati Kesharbai
Jayamohan, Shri A.	Kuchan, Shri Gangadhar S.
Jeevarathinam, Shri R.	Kujur, Shri Maurice
Jena, Shri Chintamani	Kumaramangalam, Shri P.R.
Jhikram, Shri M.L.	Kunjambu, Shri
Jitendra Prasada, Shri	Kunwar Ram, Shri
Jitendra Singh, Shri	Kuppuswamy, Shri C.K.
Jujhar Singh, Shri	Kurien, Prof. P.J.
Kabuli, Shri Abdul Rashid	Law, Shri Asutosh
Kamal Nath, Shri	Lowang, Shri Wangpha
Kamat, Shri Gurudas	Mahabir Prasad, Shri
Kamble, Shri Arvind Tulshiram	Mahajan, Shri Y.S.

Mahalingam Shri M.

Natarajan, Shri K.R.

Mahendra Singh, Shri

Natwar Singh, Shri K.

Makwana, Shri Narsinh

Nawal Prabhakar, Shrimati Sunderwati

Malik, Shri Dharampal Singh

Neekhara, Shri Rameshwar

Mallick, Shri Lakshman

Netam, Shri Arvind

Malviya, Shri Bapulal

Odeyar, Shri Channaiah

Mane, Shri Murlidhar

Oraon, Shrimati Sumati

Mane, Shri R.S.

Pakeer Mohamed, Shri E.S.M.

Manorama Singh, Shrimati

Pandey, Shri Damodar

Meira Kumar, Shrimati

Pandey, Shri Kali Prasad

Mishra, Shri G.S.

Pandey, Shri Madan

Mishra, Dr. Prabhat Kumar

Pandey, Shri Manoj

Mishra, Shri Ram Nagina

Panigrahi, Shri Sriballav

Mishra, Shri Shripati

Panika, Shri Ram Pyare

Mishra, Shri Umakant

Panja, Shri A.K.

Misra, Shri Nityananda

Pant, Shri K.C.

Modi, Shri Vishnu

Panwar, Shri Satyanarayan

Mohanty, Shri Brajamohan

Parashar, Prof. Narain Chand

Motilal Singh, Shri

Paswan, Shri Ram Bhagat

Murmu, Shri Sidha Lal

Patel, Shri Ahmed M.

Murthy, Shri M.V. Chandrashekara

Patel, Shri C.D.

Mushran, Shri Ajay

Patel, Shri G.I.

Naik, Shri G. Devaraya

Patel, Shri Mohanbhai

Naik, Shri Shantaram

Patel, Shri U.H.

Naikar, Shri D.K.

Pathak, Shri Chandra Kishore

Namgyal, Shri P.

Patil, Shri Balasaheb Vikhe

Patil, Shri H.B.	Ram Dhan, Shri
Patil, Shri Shivraj V.	Ram Prakash, Ch.
Patil, Shri Uttamrao	Ram Samujhawan, Shri
Patil, Shri Veerendra	Ram Singh, Shri
Patil, Shri Vijay N.	Ramachandran, Shri Mullappally
Patnaik, Shrimati Jayanti	Ramamurthy, Shri K.
Pattnaik, Shri Jagannath	Ramulu, Shri H.G.
Peruman, Dr. P. Vallal	Rana Vir Singh, Shri
Pilot, Shri Rajesh	Ranga, Prof. N.G.
Poojary, Shri Janardhana	Ranganath, Shri K.H.
Potdukhe, Shri Shantaram	Rao, Shri J. Chokka
Prabhu, Shri R.	Rao, Shri J. Vengala
Pradhani, Shri K.	Rao, Shri K.S.
Prakash Chandra, Shri	Rao, Shri V. Krishna
Purohit, Shri Banwari Lal	Rath, Shri Somnath
Purushothaman, Shri Vakkom	Rathawa, Shri Amarsinh
Pushpa Devi, Kumari	Rathod, Shri Uttam
Qureshi, Shri Aziz	Raut, Shri Bhola
Raghuraj Singh, Chaudhary	Ravani, Shri Navin
Rai, Shri I. Rama	Rawat, Shri Harish
Rai, Shri Ramdeo	Rawat, Shri Kamla Prasad
Raj Karan Singh, Shri	Rawat, Shri Prabhu Lal
Rajhans, Dr. G.S.	Sahi, Shrimati Krishna
Ram, Shri Ram Ratan	Sahu, Shri Shiv Prasad
Ram, Shri Ramswaroop	Sakargaym, Shri Kalicharan
Ram Awadh Prasad, Shri	Salahuddin, Shri

Sankhawar, Shri Ashkaran	Singh, Shri D.G.
Satyendra Chandra, Shri	Singh, Shri K.N.
Sathe, Shri Vasant	Singh, Shri Kāmāla Prasad
Sayeed, Shri P.M.	Singh, Shri Krishna Pratap
Sen, Shri Bholanath	Singh, Shri Lal Vijay Pratap
Sethi, Shri Ananta Prasad	Singh, Shri N. Tombi
Sethi, Shri P.C.	Singh, Shri Santosh Kumar
Shah, Shri Anoopchand	Singh Deo, Shri K.P.
Shaktawat, Prof, Nirmala kumari	Sodi, Shri Mankuram
Shankarlal, Shri	Solanki, Shri Kalyan Singh
Shankaranand, Shri B.	Soren, Shri Harihar
Shanmugam, Shri P.	Soz, Prof. Saifuddin
Shanti Devi, Shrimati	Sparrow, Shri R.S.
Sharma, Shri Chiranji Lal	Sreenivasa Prasad, Shri V.
Sharma, Shri Nand Kishore	Sukh Ram, Shri
Sharma, Shri Nawal Kishore	Sukhadia, Shrimati Indubala
Sharma, Shri Pratap Bhanu	Sukhbuns Kaur, Shrimati
Shastri, Shri Hari Krishna	Sultanpuri, Shri K.D.
Shervani, Shri Saleem I.	Sundararaj, Shri N.
Shingda, Shri D.B.	Sunder Singh, Ch.
Shivendra Bahadur Singh, Shri	Surendra Pal Singh, Shri
Siddiq, Shri Hafiz Mohd.	Suryawanshi, Shri Narsing
Sidnal, Shri S.B.	Swami Prasad Singh, Shri
Singaravadiel, Shri S.	Tewary, Prof. K.K.
Singh, Shri Bhanu Pratap	Thakkar, Shrimati Usha
Singh, Shri Chandra Pratap Narain	Thakur, Shri C.P.

Thambi Durai, Shri M.

Yadav, Shri R.N.

Thara Devi, Kumari D.K.

Yadav, Shri Ram Singh

Thomas, Prof. K.V.

Yadav, Shri Shyam Lal

Thorat, Shri Bhausahab

Yadav, Shri Subhash

Thungon, Shri P.K.

Yadava, Shri Bal Ram Singh

Tilakdhari Singh, Shri

Yadava, Shri D.P.

Tomar, Shrimati Usha Rani

Yashpal Singh, Shri

Tripathi, Dr. Chandra Shekhar

Yazdani, Dr. Golam

Tyagi, Shri Dharamvir Singh

Yogesh, Shri Yogeshwar Prasad

Tytler, Shri Jagdish

Zainul Basher, Shri

Van, Shri Deep Narain

MR. SPEAKER: Subject to correction,*
the result of the division is:

Vanakar, Shri Punam Chand Mithabhai

Ayes: 328

Venkatesan, Shri P.R.S.

Noes: Nil

Verma, Dr. C.S.

Verma, Shrimati Usha

The motion is carried by a majority of the
total membership of the House and by a
majority of not less than two-thirds of the
Members present and voting.

Vijayaraghavan, Shri V.S.

Vir Sen, Shri

The Bill, as amended, is passed by the
requisite majority in accordance with the
provisions of Article 368 of the Constitution.

Vyas, Shri Girdhari Lal

Wadiyar, Shri Srikanta Datta

The motion was adopted

Wasnik, Shri Mukul

18.23 hrs.

Yadav, Shri Kailash

*The Lok-Sabha then adjourned till Eleven
of the Clock on Friday, August 11, 1989/
Sravana 20, 1911 (Saka).*

Yadav, Shri Mahabir Prasad

*The following Members also recorded their votes for Ayes: Shri Hussain Dalwai, Shri R.S. Khirhar, Shri R.P. Suman, Shri Simon Tigga and Begum Akbar Abdullah.